					nere for previous Lis				10	
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexur
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0		0	0	0	<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0		0	0	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	6	8673437192	6	8666534339	74.17	0	6902853	0	<u>Annexure 3</u>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	2	202211409	2	181938138	1.56	0	20273271	0	<u>Annexure 4</u>
5	Operational creditors (Workmen)	112	1031037	108	1025155	0.01	0	0	5882	<u>Annexure 5</u>
6	Operational creditors (Employees)	69	14000733	40	8741565	0.07	0	341520	4917648	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	3	4090701702	2	2754587632	23.58	0	0	1289139498	<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	14	410412874	11	66765504	0.57	0	2328643	341318727	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	2	4610666	2	4610666	0.04	0	0	0	<u>Annexure 9</u>
Total		208	13396405613	171	11684202999	100.00	0	76820859	1635381755	